

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.136/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company		Tara Jain -Versus- Misrilall Mines Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	AKASH SHARMA, B.CS	Petitioner	Akash Sharma 19.2.18
2.	SAMAITA DAS CHOWDHURY,	Respondent	Samaita Chowdhury 19/2/18

ORDER

Ld. Counsel for the petitioner and the respondents is present.

It is submitted by the party that due to resolution passed by the Bar Association, Calcutta High Court arguing Counsel is not present.

Keeping in view of the submissions of the party the case is adjourned to 04/04/2018.

List it on 04/04/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)